

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

R.O.C.No.155/2019-CPS

The High Court of Andhra Pradesh at Amaravati propose to fix yearly Rate Contract for supplying 100 Nos. of duplex networking Monochrome Laser jet printers for the use of the High Court under Managed Printing Solution. Interested bidders can submit their sealed quotations for supply of 100 Nos. of Monochrome Laser Jet printers (Duplex Networking) under Managed Print Solution for the use in the High Court. The specifications of the laser Jet Printers are as under:

MONOCROME LASERJET PRINTER SPECIFICATION

SL. NO.	DESCRIPTION		
1.	Printer type	:	Monochrome Laserjet printer (Duplex Network)
2.	Print Speed	:	16 and above page per minute
3.	Tray Capacity	:	100 sheet and above
4.	No.of Trays	:	02 Nos.
5.	Paper Supported	:	A4 and Legal Sizes The printer should support all Makes of locally available paper (A4 & Legal) between 75-90 GSM.
6.	Connectivity	:	USB 2.0 and above
7.	Supported OS	:	Windows XP/Vista/Windows 7, Windows 8, Windows 10, Windows 2003, Linux and Ubuntu.
8.	Driver CD/DVD	:	All Driver software in CD/DVD media

TERMS AND CONDITIONS

1. Bidder should have at least 3 years of experience in the field of providing Managed Print Solutions for the Model which is offered.
2. The bidder shall demonstrate the model offered by them on a date to be fixed by the High Court.
3. The bidder should have Registered Head Office/Branch Office in Vijayawada for quick replacement of toner cartridges, spares, etc., at High Court.
4. Bidder should enclose copies of valid registration of GST, PAN No. and Service Tax.
5. The successful bidder has to take necessary steps for supply and maintenance of printers offered i.e., replacement of toner cartridges, replacement of defective printer spares including plastic parts. The High Court only provides space, electrical power to printer and stationery.
6. The successful bidders will have to furnish unconditional bank Guarantee @ 10% of work order to the High Court of Andhra Pradesh at Amaravati valid for a period of one year within 15 working days from the date of issue of work order towards performance guarantee.
7. Price indicated shall be inclusive of all taxes applicable, and shall be per printer per month.
8. The price quoted shall be valid for a period of one year from the date of work order without any escalation irrespective of any changes in taxes etc.



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9. The amount will be paid to the successful bidder in every succeeding month, through PAO and the amount will be directly credited to the account of the successful bidder.

The Registrar (IT-cum-CPC) may at his discretion, ask the bidder for clarification of their bids including price.

The Registrar (IT-cum-CPC) reserves the right to accept or reject any or all the quotations without assigning any reasons.

The intending bidders shall submit their sealed quotations according to above specifications to the undersigned on or before **29-06-2019 (SATURDAY)** during the office hours.

AMARAVATI
Dt:21.06.2019


REGISTRAR
(IT-cum-CENTRAL PROJECT COORDINATOR)